

E-File No. RCD-15001/24/2024-Regulatory-FSSAI (E-12675)  
**Food Safety and Standards Authority of India**  
(A Statutory body under Ministry of Health and Family Welfare)  
**(Regulatory Compliance Division)**  
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated, the 11<sup>th</sup> November, 2024

To

1. The Commissioners of Food Safety of all States/UTs,
2. All Regional Directors, FSSAI
3. All Central Licensing Authorities, FSSAI

**Subject: Testing of prohibited substances declared by World Anti-Doping Agency (WADA) for 'Food for Sportsperson' under FSSAI license -reg.**

Sir/Madam,

FSSAI through regulation (8) of FSS (Health Supplements, Nutraceuticals, Food for Special Dietary Use, Food for Special Medical Purpose, Functional Food and Novel Food) Regulations, 2016, has laid down provisions for 'Food for Sportsperson' (under category Food for Special Dietary Use), which inter-alia mentions "...Prohibited substances declared by the World Anti-Doping Agency (WADA) shall not be added in any of the articles of food specified for sport persons. Food business operator must ensure to check the list of prohibited substances which is published annually by the World Anti-Doping Agency and is effective from the January 1 every year."

2. Subsequent to FSSAI letter of even number dated 12<sup>th</sup> September, 2024 (enclosed), it is to inform that, FSSAI has also notified '**Analytical Testing Laboratory, National Institute of Pharmaceutical Education and Research, Balanagar, Hyderabad, Medchal Malkajgiri, Telangana (Reg. No. 91/S/FSSAI/2024)**' with the scope of accreditation 'Chemical'. The current scope of accreditation by National Accreditation Board for Testing and Calibration Laboratories (NABL) for the said laboratory covers testing of prohibited substances (currently 64) declared by WADA under the discipline 'Chemical-Nutritional Supplement' (enclosed).

3. In view of the above, it is to inform that enforcement authorities may also utilize the aforementioned notified laboratory for testing of 'Food for Sportsperson' with FSSAI license for prohibited substances declared by WADA (as per existing scope & accreditation of the laboratory), as and when required. The scope and accreditation of the laboratory including any updation may be seen from NABL Website.

Yours sincerely,



(Rakesh Kumar)

Director (Regulatory Compliance Division)

**Encl:** as above

**Copy for information to:**

1. Sr. PS to CEO, FSSAI;
2. Advisor (QA), FSSAI;
3. Advisor (S&S), FSSAI;
4. Analytical Testing Laboratory, National Institute of Pharmaceutical Education and Research, Balanagar, Hyderabad, Medchal Malkajgiri, Telangana.
5. National Anti-Doping Agency, Jawaharlal Nehru Stadium Complex, Lodhi Road, New Delhi - 110003.
6. CTO, FSSAI- For placing the order on FSSAI's website for information and necessary action by the enforcement authorities.

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**Food Safety and Standards Authority of India**  
(A Statutory body under Ministry of Health and Family Welfare)  
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FDA Bhavan, Kotla Road, New Delhi-110 002

Dated, the 12<sup>th</sup> September, 2024

To

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3. **All Central Licensing Authorities, FSSAI**

**Subject: Testing of prohibited substances declared by World Anti-Doping Agency (WADA) for 'Food for Sportsperson' under FSSAI license -reg.**

Sir/Madam,

FSSAI through regulation (8) of FSS (Health Supplements, Nutraceuticals, Food for Special Dietary Use, Food for Special Medical Purpose, Functional Food and Novel Food) Regulations, 2016, has laid down provisions for 'Food for Sportsperson' (under category Food for Special Dietary Use), which inter-alia mentions "...*Prohibited substances declared by the World Anti-Doping Agency (WADA) shall not be added in any of the articles of food specified for sport persons. Food business operator must ensure to check the list of prohibited substances which is published annually by the World Anti-Doping Agency and is effective from the January 1 every year.*"

2. Subsequently, FSSAI has notified 'Centre of Excellence for Research and Analysis of Narcotic Drugs and Psychotropic Substances, National Forensic Sciences University, Sector 9, Gandhinagar, Gujarat (Reg. No. 73/W/FSSAI/2024)' with the scope of accreditation 'Chemical'. The current scope of accreditation by National Accreditation Board for Testing and Calibration Laboratories (NABL) for the said laboratory covers testing of prohibited substances (currently 76) declared by WADA under the discipline 'Chemical-Nutritional Supplement' (enclosed).

3. In view of the above, it is to inform that enforcement authorities may utilize the aforementioned notified laboratory for testing of 'Food for Sportsperson' with FSSAI license for prohibited substances declared by WADA (as per existing scope & accreditation of the laboratory), as and when required. The scope and accreditation of the laboratory including any updation may be seen from NABL Website.

Yours sincerely,



(Rakesh Kumar)  
Director (Regulatory Compliance Division)

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4. Centre of Excellence for Research & Analysis of Narcotic Drugs and Psychotropic Substances, National Forensic Sciences University, Sector 9, Gandhinagar, Gujarat.
5. National Anti-Doping Agency, Jawaharlal Nehru Stadium Complex, Lodhi Road, New Delhi - 110003.
6. CTO, FSSAI- For placing the order on FSSAI's website for information and necessary action by the enforcement authorities.